

and in 2607 cases viability was yet to be decided. Of the viable units, 11376 units were under nursing programme as on that date.

#### Financial Assistance to Gujarat by LIC

4580. SHRI RATILAL VERMA : Will the Minister of Finance be pleased to state:

(a) the amount of financial assistance provided by the Life Insurance Corporation to Gujarat for its various schemes during each of the last two years;

(b) the details of the schemes being considered for financial assistance by the L.I.C. during the current year; and

(c) the amount earmarked for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Requisite Information is as under :

Item	1993-94	1994-95*
	(Rs. in crores)	
Investment in State Govt. Bonds debentures & State Govt. Guaranteed Securities	45.95	32.95
Loans to State Govt. under Plan assistance	62.36	77.11
Private Sector loans Equity & Debentures	110.75	under compilation

\* Figures are provisional.

(b) and (c). LIC makes investments in State Government and other Government Guaranteed Marketable Securities and renders loan assistance to Socially Oriented Sectors, e.g. State Housing Apex Cooperatives, State Electricity Boards, State Road Transport Corporations, Municipalities, Zila Parishads etc. The amount to be allocated by the LIC under these schemes is yet to be finalised by the Planning Commission.

[English]

#### Mahila Cooperative Banks

4581. SHRI HARIBHAI PATEL :  
DR. LAL BAHADUR RAWAL :

Will the Minister of FINANCE be pleased to state:

(a) the number of the Mahila cooperative Banks functioning in the country, State-wise;

(b) whether the Union Government have received any proposal from various State Governments for opening of some more banks;

(c) if so, the details thereof, State-wise; and

(d) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):  
(a) There are 47 Mahila Cooperative Banks functioning in the country at present. The State-wise position is as under :

State	No. of Mahila Banks
Andhra Pradesh	2
Gujarat	7
Karnataka	6
Madhya Pradesh	2
Maharashtra	28
Manipur	1
Goa	1
<b>Total</b>	<b>47</b>

Reserve Bank of India (RBI) have also issued licences to 8 Mahila Banks which are expected to commence banking business within 12 months from the date of issue of licence. State-wise position of these 8 Mahila banks is as under :

State	Mahila Bank
Karantaka	2
Maharashtra	3
Madhya Pradesh	1
Rajasthan	2
<b>Total</b>	<b>8</b>

(b) to (d). RBI have reported that 20 proposals for organisation of Mahila banks have been received by them and these are at various stages of finalisation.

#### Economic Reforms

4582. SHRI P. KUMARASAMY : Will the Minister of FINANCE be pleased to state :

(a) whether some eminent economists have expressed concern over the rising prices; disinvestment in public sector and erosion of investment in the social sector as reported in the "Hindu" dated February 27, 1995;

(b) if so, the details thereof; and

(c) the action taken or proposed to be taken by the Government to ensure that the interests of vulnerable sections of people are not adversely affected due to the economic reforms?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):  
(a) and (b). As per News Item captioned "Reforms have pitfalls, says Economist" published in the Hindu dated February 27, 1995, 13 eminent Economists expressed concern over the rising prices, dis-investment in the public

sector and erosion of investment in the social sector. Economists have specifically stated that the vulnerable sections had been adversely affected by the new policies and despite 6 good monsoons, the nation continues to be in the throes of double digit inflation. They have also criticized the sale of shares of public sector enterprises at significantly below market prices.

(c) The Government does not agree with the assessment made by the Economists. Significant improvement have taken place in all the sectors of the economy in the post-policy period. However, recognising that fruits of growth will take time to reach some of the poorest and weakest sections of our society and to ensure that they too derive benefit in the short run the Government has given the highest priority to strengthening programmes of rural development, employment generation, primary education, primary health and other key social sectors programmes. The allocation for rural development has been increased by 148 percent from Rs. 3100 crores in 1992-93 (BE) to Rs 7700 crores in 1995-96 (BE). Over the same period the allocation for education has been increased by 92 percent from Rs. 952 crores to Rs. 1825 crores, that on health by 122 percent from Rs. 302 crores to Rs.670 crores and that on welfare, family welfare, woman and child development by 64 percent from Rs 1982 crores to Rs. 3251 crores.

#### Security Systems at Banks

4583. SHRI V. SHREENIVASA PRASAD :  
SHRI TARA SINGH .

Will the Minister of FINANCE be pleased to state:

- whether the public sector banks in the country lack proper security system;
- if so, the details of such security lapses incurred in public sector banks during the last three years,
- whether the Government have examined the causes of such lapses;
- if so, the details thereof; and
- the measures taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (e). The details of incidents of bank robberies/dacoities during the years 1991, 1992 & 1993 as reported by public sector banks to Reserve Bank of India are given below :

Year	No. of incidents	Amount involved (Rs. in lakhs)
1991	121	475.42
1992	88	200.37
1993	89	282.82
(Data Provisional)		

The public sector banks have been advised of several measures of strengthening their security arrangements. These include classification of branches into specified categories depending on various factors, setting up of Central Security Cell in Reserve Bank of India for looking into all aspects of security and to provide guidelines to banks relating to security arrangements, constitution of State level security committees, etc. Security measures implemented by the banks are reviewed on an on-going basis and such further action as considered appropriate is taken.

#### 11th Convention of Indian Association of Tour Operators

4584. SHRI RABI RAY Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- whether the 11th convention of Indian Association of Tour Operators was held recently,
- if so, the details thereof,
- whether a decision was taken to give a boost to student travel and pilgrim tourism in order to develop domestic tourism; and
- if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The 11th Convention of Indian Association of Tour Operatos was held from 9th - 12th April 1995 in Delhi. The Prime Minister of India inaugurated it on 10th April, 1995 at Vigyan Bhawan. The Convention was attended by around one thousand delegates from India and abroad, besides senior officials of Ministry of Civil Aviation and Tourism and other related Ministries and Department connected with the travel trade.

(c) and (d). One full session was devoted to Domestic Tourism where the emphasis was to boost student travel and pilgrim tourism in the country.

[Translation]

#### Child Labour

4585. SHRI VISHWESHWAR BHAGAT: Will the Minister of LABOUR be pleased to state:

- the details of the labour laws under which child labour has been prohibited,
- whether any machinery has been set-up to monitor the effective implementation of these laws;
- whether there is any proposal to amend Child Labour (Prohibition and Regulation) Act, 1986 for effective implementation of child labour laws; and
- if so, the details thereof and the time by which appropriate legislation is likely to be introduced in Parliament?